



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.01.2025

NOTICE

Please take notice that the following matters were not taken up in the Court of Chairperson on 17.01.2025. Due to an inadvertent error, the next dates of hearing in these matters were given as “**26.02.2025**”. The **correct next dates of Hearings** in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	17.01.2025	04.03.2025
2.	Comp. App. (AT) (Ins) No. 1383 of 2023 & I.A. No. 4896 of 2023 (With Defects)	Korea Trade Insurance Corporation Vs. Amrit Polychem Pvt. Ltd.	17.01.2025	04.03.2025
3.	Comp. App. (AT) (Ins) No. 149 of 2024	EbixCash Ltd. Vs. State Bank of India & Anr.	17.01.2025	07.03.2025
4.	Comp. App. (AT) (Ins) No. 13 of 2024	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) With	17.01.2025	07.03.2025

5.	Comp. App. (AT) (Ins) No. 38 of 2024 & I.A No. 98 of 2024 (With Defects)	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) & Anr. With	17.01.2025	07.03.2025
6.	Comp. App. (AT) (Ins) No. 46 of 2024	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) & Anr.	17.01.2025	07.03.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar